

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
DELHI.

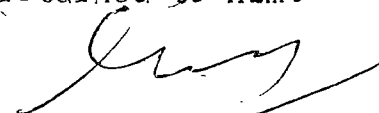
25.5.1987.

REGN. NO. CA 747/1987.

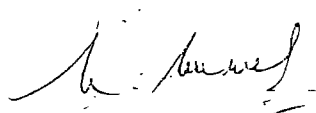
Shri O.P.Sharma Vs. Union of India.

Applicant present in person.

The applicant seeks to withdraw the
application. Request allowed. Papers may
be returned to him.



(G.Sreedharan Nair)
Member (J)
25.5.1987.



(Kaushal Kumar)
Member (A)
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